

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: May 6, 2006

No. 105 /DR(S)/2006

Sri Mohd. Mateen Khan, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Auraiya in the vacant court.

No. 106 /DR(S)/2006

Sri Surendra Kumar Paswan, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Bahraich vice Sri Virendra Kumar Pandey.

No. 107 /DR(S)/2006

Sri Virendra Kumar Pandey, Civil Judge, Senior Division, Bahraich to be Additional Chief Judicial Magistrate, Bahraich in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

BY ORDER OF THE COURT,

Sd/-

(G.K. CHATURVEDI)  
I/c REGISTRAR GENERAL

No. 70 / DR (S)/ 2006, Dated: Allahabad: May 6, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
7. The District & Sessions Judges, Auraiya, Bahraich & Moradabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and take over charge of their new postings immediately.

The certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Deputy Registrar (Budget), High Court, Allahabad.

12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.

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13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

14. P.S. to Hon'ble Administrative Judges, Auraiya, Bahraich & Moradabad. (Information available on E-mail).

BY ORDER OF THE  
COURT.

Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR

(SERVICES)

